

Therefore, through you, Sir, I respectfully urge upon the Government to swiftly undertake these measures facilitating the comprehensive development of the tribal community of Odisha and ensuring equitable progress in-line with national objectives.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Niranjan Bishi: Dr. Fauzia Khan (Maharashtra), Shri P. P. Suneer (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Subhasish Khuntia (Odisha), Shrimati Sulata Deo (Odisha), Shri Muzibulla Khan (Odisha), Shri A. A. Rahim (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Prakash Chik Baraik (West Bengal), Shri Saket Gokhale (West Bengal), Shrimati Mahua Maji (Jharkhand) and Shri M. Mohamed Abdulla (Tamil Nadu).

Shri Ritabrata Banerjee; demand for changing the name of West Bengal to Bangla.

### **Demand for changing the name of West Bengal to Bangla**

SHRI RITABRATA BANERJEE (West Bengal): Sir, it is a long-pending demand of the State of West Bengal to change the name of the State to Bangla. On July 26<sup>th</sup>, 2018, the State Assembly, under the leadership of Mamata Banerjee unanimously passed a Resolution to change the name of our State from West Bengal to Bangla. All sorts of clarifications were given in this regard....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... आप बैठ जाएं। आपकी बात रिकार्ड पर नहीं जाएगी। Please take your seat. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: Hon. Chief Minister of Bengal, Shrimati Mamata Banerjee, has time and again requested to fast-track the approval. Mamata Banerjee, in her letter to the hon. Prime Minister has categorically stated, "This rechristening will be in consonance with the history, culture and identity of our State and will reflect the aspirations of our people." After Independence, there have been many changes in the names of many States and cities. The name 'West Bengal' came into existence when the province of Bengal was partitioned in 1947. The eastern part came to be known as 'East Pakistan' and the western part was named as 'West Bengal'. ...*(Interruptions)*... Today, there is no East Pakistan. After the Bangladesh Liberation War, it became Bangladesh. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, सीट पर बैठ कर न बोलें।

SHRI RITABRATA BANERJEE: Bengal has always been the target of autocrats, pre and post Independence as Bengal refuses to bow down. As Bengal became the nerve-centre of anti-British activities, the decision of partition of Bengal was taken by Lord Curzon in 1905. Vibrant and spontaneous protests erupted throughout Bengal led by Rabindranath Tagore himself. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... आपकी बात रिकार्ड पर नहीं जा रही है, आप बैठ जाएं।

SHRI RITABRATA BANERJEE: The polymath penned a number of patriotic songs, which became the war cry of the anti-partition struggle.

& My Glittering golden Bengal I love You.

The ambience of your Air and Sky seems like playing a flute  
in my heart.

The soil of Bengal, the water of Bengal, the air of Bengal,  
the produce of Bengal.

May be Blessed, May be Blessed, May be blessed, O' my Lord.

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: Sir, I will be requesting you. This is a very interesting thing that the name 'East Bengal' was nowhere there. The name 'East Bengal' appears only through a club, a 105 year old club. That club represents the never say die attitude of the Bengalis who migrated, who were forced to migrate from eastern part of Bengal. I belong to a refugee family. My father came here in 1947 when he was in Class V. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*... आपकी बात रिकार्ड पर नहीं जाएगी। Only he has the permission to speak. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: As a refugee, I wear the proud badge of honour. ...*(Interruptions)*... This is the culture. Anyhow, they will be doing it. I will urge upon

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& English translation of the original speech delivered in Bengali.

you, the name 'East Bengal' is nowhere there. Our State's name 'West Bengal' needs to be changed. The mandate of the people of Bengal needs to be honoured. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI RITABRATA BANERJEE: It is incumbent upon the Government to respect the will of the ten crore people in the State and accept the proposal of Mamata Banerjee's Government and change the name of West Bengal to Bangla. Thank you, Sir. *Jai Bangla!*

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Shri Ritabrata Banerjee: Shrimati Sagarika Ghose (West Bengal), Shri Prakash Chik Baraik (West Bengal), Shri Mohammed Nadimul Haque (West Bengal), Shri R. Girirajan (Tamil Nadu), Shri Debashish Samantaray (Odisha), Shri Subhasish Khuntia (Odisha), Ms. Sushmita Dev (West Bengal), Shrimati Priyanka Chaturvedi (Maharashtra), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shrimati Mausam B Noor (West Bengal), Dr. V. Sivadasan (Kerala), Shri Saket Gokhale (West Bengal), Shrimati Mahua Maji (Jharkhand) and Shri M. Mohamed Abdulla (Tamil Nadu).

Shri Jaggesh - Demand to increase the funding for innovation work of groups of monuments at Hampi. Hon. Member not present. Shri Haris Beeran - Demand to provide funds for research and development of low cost Gene therapy for spinal muscular atrophy. Hon. Member not present. Shri Ashokrao Shankarrao Chavan - Concern over unlawful detention of Indian immigrants in foreign countries.

### **Concern over unlawful detention of Indian emigrants in foreign countries**

SHRI ASHOKRAO SHANKARRAO CHAVAN (MAHARASHTRA): Sir, to fulfil the vision of our hon. Prime Minister, Shri Narendra Modi, self-employment and small and medium start-up businesses are growing fast in my parliamentary constituency, Nanded. As more and more people are getting engaged in self-businesses and start-ups, they have to often visit foreign countries, particularly, to the Middle East countries of Iran, Qatar, UAE and Saudi Arabia.

Sir, I want to draw your attention towards the fact that, particularly, during the last three years, people visiting the above-said countries for business purposes are being detained unlawfully in these countries without providing any valid reasons and